

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No. 9
Appeal/04(AHM)2021
in
CP(IB) 404 of 2019

Order under Section 9 IBC

IN THE MATTER OF:

Nandish Patel
V/s
MVOmni Projects(India) Ltd

.....Applicant

.....Respondent

Order delivered on 29.10.2021

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

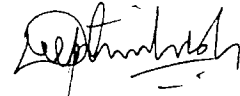
For the Applicant : None
For the Respondent :

ORDER

None for the Applicant. In the interest of justice, adjourned to 21.12.2021.

SD/-

**KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)**



**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**